

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5441 OF 2008
BEFORE THE REGISTRAR SUNIL THOMAS

STATE OF HARYANA & ANR.

Appellant (s)

VERSUS

S.M.ACHARYA

Respondent(s)

(With appln(s) for vacating stay and office report)

Date: 03/07/2013 This Appeal was called on for hearing today.

For Appellant(s) Ms.Nupur Choudhary,adv.
Mr.K.M.Gupta,adv.

Ms. Naresh Bakshi,Adv.

For Respondent(s) Mr.Ajay Jain,adv.
Mr. Jinendra Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

By order dated 18.10.12 of Hon'ble Judge in Chamber appellant's right to file statement of case stands forfeited. The respondent is reported to have filed the statement of case. No further steps. List the matter before the Hon'ble Court with an appropriate office report indicating the order of Hon'ble Judge in Chamber dated 18.10.12.

| (Sunil Thomas) |
| Registrar |